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TATA CAPITAL HOUSING FINANCE LIMITED

**Registered Ofc.: 11th Floor, Tower A, Peninsula Business Centre,
Ganapathra Kadambur Marg, Lower Panel, Mumbai - 400013.**

LOAN ACCOUNT NO. 16242823

Whereas, the undersigned being the Authorized Officer of TATA Capital Housing Finance Limited under the provisions of the Companies Act, 1956 and Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the power conferred under Section 13(1)(2) read with Rule 3 of the Security Interest Enforcement Regulations, 2002 hereby certifies that the said borrower has been calling SUREEKHA SAHAGUWAR & SUBIR SAHA, as Borrowers, to repay the total outstanding amount in loan account mentioned in the notice being Rs. Twenty One Lacs Only along with interest, penal interest, charges etc., Seventy-One Paisa Only along with interest, penal interest, charges etc., within sixty days from the date of the said notice. The borrower, having failed to repay the same by the due date specified in the said notice, therefore, it is held in general, that the undersigned has taken possession of the property described hereinbelow in exercise of the powers conferred on him under Section 13(1) of the Financial Assets and Enforcement of Security Interest Act, 2002.

The borrower, having failed to repay the amount, notice is hereby given to the borrower in particular and the public, in general, that reference to Order No. 28-26-2024 bearing Memo No. 683(XA), Sri. Raju Lama, Executive Magistrate, has taken physical possession of the property described hereinbelow in exercise of the powers conferred on him under Section 13(1) of the Financial Assets and Enforcement of Security Interest Act, 2002. Undersigned Authorized Officer of TATA Capital Housing Finance Limited on this 28-01-2025.

The borrower, in particular, and the public, in general, are hereby cautioned not to deal with property and any dealings with the property will be subject to the charge of The Tata Capital Housing Finance Limited, for an amount of ₹ 15,98,943.71 (Rupees Eleven Lakhs Fifty-Nine Thousand Forty-Ten and Seventy-One Paise Only) against interest-bearing and penal interest, charges, costs etc. up to 27-02-2027.

The borrower's attention is invited to provisions of sub-section (8) of Section 13 of the Financial Assets and Enforcement of Security Interest Act, 2002.

DESCRIPTION OF THE IMMOVABLE PROPERTY

All That Plot No. 55 and Parcel of the said Property Super Built Up Residential Flat, Measuring An Area of 55sq Sqd Ft. Of Super Built-Up Area, (less 20% Super Built Up Area) Including Proportionate Share of Land & Stair Case In The Front Side Of The Second Floor Form Part Of The Said Property Located At Sub Sector 3, Phase II, Bhabha Nagar, Andheri East, Together With Right Title And Interest In The Impermissible Proportional Land Which Shall Be Held By The Borrower As Per The Record Of The Municipal Corporation, Dated In R/S Plot No.-107/Part, Corresponding To J Plot No.-12, I.R Plot No.-64, Paragraph No.-2 Of Slump Number 1 Corporate Office Project-I Registered Under The Registration Act, 1908, Adjoining District-Jalgaon Bearing Holding No.-64/3630, Situated In Village-Dandoli Taluka-Satapur District-Jalgaon Region, Gandhinagar Landmark, Satapur, Dist:- Jalgaon District, 5 Feet Punjab SMC Road, West: Saradar Road, North: Kumbharwadi Road, South: Mithana Road.

DATE : 28-01-2025

Sd/- _____

PLACE :- SILIGURJI, WEST BENGAL.

TATA CAPITAL HOUSING FINANCE LIMITED

DAULAT SECURITIES LIMITED								
Registered Office : 86, Canning Street, Kolkata - 700 001 CIN : L6712WB1992PLD0560481								
Statement of Unaudited Financial Results for the Quarter and Nine Month Period ended 31/12/2024								
		Year-to-date			(Rs. in Lakhs)			
Sl No.	Particulars	3 months ended 31-12-2024	Preceding 3 months ended 30-08-2024	Corresponding 3 months ended in the period 31-12-2023	Year to date upto 31-12-2024	Year to date upto 31-12-2023	Change year over year	Previous year ended 31-12-2023
1	Revenue from operations	10.24	10.24	20.28	39.28	314.36	300.48	14.88
2	Other Income	7.28	7.24	7.52	27.76	35.35	48.38	(20.62)
3	Profit & Loss On Sale Of Investment	10.24	10.24	16.71	36.91	36.91	14.38	22.53
4	Total Revenue	(41.21)	81.02	21.25	140.95	403.04	624.16	(213.21)
5	Expenses							
a	Employee benefits expense	9.87	16.29	17.39	42.52	33.81	56.63	(14.11)
b	Depreciation and amortisation expense	(58.43)	61.78	59.28	214.36	300.48	—	7.92
c	Finance Cost	16.62	15.90	26.55	50.70	55.03	10.30	(5.33)
d	Other expenses	(26.49)	32.19	43.94	92.32	88.84	4.48	3.54
e	Total Expenses	(69.43)	48.13	31.91	355.71	388.16	477.56	(122.85)
6	Exceptional Items							
a	Profit before tax	(67.80)	48.83	31.71	355.71	337.70	4.01	18.01
b	Tax expense							
c	Current Tax							
d	Current Tax for earlier years	(0.05)	(0.14)	0.04	0.05	0.14	0.17	(0.09)
e	Deferred Tax							
f	Total tax expense	(0.05)	(0.14)	0.05	0.14	0.05	0.14	(0.09)
7	Profit for the year	(67.80)	48.78	31.77	355.66	337.56	340.10	(2.54)
8	Other comprehensive income (OCI)							
a	i) Items that will not be reclassified to profit or loss							
b	ii) Item of other comprehensive income relating to items that will not be reclassified to profit or loss							
c	Other comprehensive income for the year							
9	Total Comprehensive Income	(67.80)	48.78	31.77	359.24	337.56	422.31	(82.75)
10	Paid-Up Equity share capital (Face value ₹10/- each)	500.00	500.00	500.00	500.00	500.00	—	—
11	Other Equity							
12	Earnings per share							
a	Basic EPS (not annualised for quarterly figures)							
b	Diluted EPS	-1.36	0.98	0.34	7.11	6.75	6.98	(0.23)
13	See accompanying notes to financial results							

Note:

- The above unaudited financial results were reviewed by the Audit Committee of the Company and thereafter approved by the Board of Directors at their meetings held on 31st January 2025
- Statutory Auditors have carried out Limited Review of the aforesaid Financial Results
- The Company is in the business of Share Broking & Depository services segment and as such there are no separate "Operating regulatory segments as per Indian Accounting Standard / Listings (Ind AS 108) and thus segment reporting under Regulation 33 of SEBI (Listed Obligations and Disclosure Requirements) Regulations, 2015 is not applicable. Hence, information relating to primary segment (including segment revenue, segment results, segment assets and segment liabilities) are not disclosed.
- Previous quarters' year' figures including figures as on the date of transaction have been regrouped/rearranged wherever considering necessity to make them comparable with those of the current quarter/year.
- Provision for Depreciation, Taxation and Amortisation expense will be made at year end
- Nature of capital market in which Company operates is such that quarterly results are not indicative of likely annual results.

For Daulat Securities Limited
 Sd/-
 Director

Date : 31st January 2025
Place : Kolkata

STATE BANK OF INDIA
STRESSED ASSETS RECOVERY BRANCH, BURDWAN
Ulhas Gate No. 1, BURDWAN - 713104. Email: sbi.148173@sbzi.co.in

**NOTICE FOR REMOVAL/UPLIFTMENT OF
INVENTORY/MOVABLE ITEMS**

SUIT KUMAR MAJI, SANJIT KUMAR MAJI, RANJIT KUMAR MAJI, AJIT KUMAR MAJI

EVERYONE ADDRESS : P.O.- RAJKHAMAR, VILL -BHABHARU CITY, PIN-722005, INDIA, DIST:- BANKURA, WEST BENGAL PIN-722005.

PROPERTY DETAILS: KOLKATA, KOLKATA, KOLKATA, KOLKATA, KOLKATA, KOLKATA, DIST: BANKURA, PIN: 722144

SAR/BUR/BI/2024/25-569

Date: 17.01.2025

Dear Sir,

REMOVAL/UPLIFTMENT OF INVENTORY/MOVABLE ITEMS
AS AT: SANJIT KUMAR MAJI (CASH CREDIT) 2. SUJIT KUMAR MAJI (HBL)

This is in reference to our letter No. SAR/BUR/BI/2024/25-23668 dated 09.01.2023 and 09.01.2023 and No. SAR/BUR/BI/2024/25-563 dated 20.04.2024, wherein it was requested to take over the inventories kept at various locations within 7 days of receipt of the mentioned notices.

Property details:
Land Measuring 9.93 decimals with two storied building at Misra Kulkarni Road, KOLKATA, DIST: BANKURA, PIN: 722005. PS: KOLNOL RE 4473, PS: Kolkulpur, Dist:- Bankura, In the name of Ranjit Kumar Maji. All Maji, Sujit Kumar Maji, Sanjit Kumar Maji register vide deed No. 13130/2014 registered at PS: Kolkulpur.

2. However, it is noticed that even after our requested request, the inventories/movable items are still to be removed from the mentioned premises which are in the possession of the property owner.

3. Presently, as the property has been successfully e-auctioned and physical hand over has already been given to H/holder, we once again advise to take possession of the movable items from the property as per list of inventory within 7 (seven) days from receiving this letter.

4. If the inventories are not taken over, we will be shifted to a warehouse/godown at our discretion. The cost of storage and insurance charges and expenses, if any, will be realized through sale of the inventory and the residual sale proceeds, if any, will be deposited in your loan account.

SBI SBSTO OFFICER
Place: Burdwan

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SCHEDULE I FORM A PUBLIC ANNUANCEMENT	
(Regulation 14 of the Insolvency and Bankruptcy Code of India (Voluntary Liquidation Process Regulations), 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF NUTEC BICKLEY WESMAN KILLS PRIVATE LIMITED	
1. Name of corporate person	Nutec Bickley Wesman KILLS Private Limited
2. Date of incorporation of corporate person	11/12/2008
3. Authority under which corporate person is incorporated / registered	Registrar of Companies, Kolkata
4. Corporate identity number / limited liability partnership number / corporate person	U28249WB2009PT130423
5. Address of the registered office and principal office (if any) of corporate person	Western Central R, Mayfair Road, Kolkata, West Bengal, India, 700019
6. Liquidation commencement date of corporate person	30th January 2025
7. Name, address, email address, telephone number and fax number and registration number of the liquidator	Name of Liquidator: Mr. Vivek Gupta Registered address: Tower 7 Flat 1803, Urban, 783 Anandapur Main Road Rosta Houseplot, Kolkata - 700107 700107, 783 Anandapur Main Road, Rosta Houseplot, Kolkata - 700107 Email: ivivek213@gmail.com Contact: +91 9631810047 Mobile Number: - 885914-0119P-0-22320-292 Fax: - 22320-1358
8. Last date for submission of claims	1st March 2025
Notice is hereby given that Nutec Bickley Wesman KILLS Private Limited has commenced Voluntary Liquidation under the supervision of the Insolvency and Bankruptcy Code of India, 2016. The stakeholders of Nutec Bickley Wesman KILLS Private Limited are hereby called upon to submit proof of their claims, on or before 1st March 2025, to the liquidator at the address mentioned above. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.	
Submission of false or misleading proofs of claim shall attract penalties.	
Date: 1st February 2025	Sd/- Vivek Gupta
Place: Kolkata, West Bengal	IBBPBA-0119P-0-22370-2021-22320-1358

TATA CAPITAL HOUSING FINANCE LIMITED
Registered Office : 111 Floor, Tower P, Peninsula Business Park,
Ganapathur Kadamb Nagar, Lower Panel, Mumbai - 400013.

ONLY ACCOUNT NO-9842372

Whereas, the undersigned being the Authorized Officer of TATA Capital Housing Finance Limited, under the provisions of the Companies Act, 1956 and Financial Assets and Enforcement of Securities Interest Act, 2001 and in exercise of the powers conferred by Section 13(1) of the said Act, read with Rule 3 of the Securities (Enforcement) Rules, 2002, a demand notice dated 30-03-2020 calling Mr. Pramod Bhatia & Mrs. Batani Bhatia, as Borrower, to return the total outstanding amount of Rs. 1,10,00,000/- on him from Section 13(1) of the said Act, hereby giving due notice to the said Borrower, in particular and the public, in general, that the undersigned has taken possession of the property described herein read with Rules of the powers conferred on him from Section 13(1) of the said Act and in exercise of the said Rules on this 30-01-2025.

The borrower, having failed to repay the amount, notice is hereby given that the borrowed amount shall remain due and payable by the borrower. The same has been passed by the Learned District Magistrate, Jalgaon u/s 14 of the SARFAESI Act dated 24-07-2024 bearing Memo No. 79714/J. Sri. Sandeep Kumar Modani, Executive Director, TATA Capital Housing Finance Limited, has taken possession of the property in exercise of the powers conferred on him and handed over the possession to the undersigned Authorized Officer of TATA Capital Housing Finance Limited on this 29-01-2025.

The borrower, in particular and the public, in general, are hereby cautioned not to deal with the property or any dealings with the property will be subject to the charge of the undersigned Authorized Officer of TATA Capital Housing Finance Limited. In exercise of the powers conferred on him and handed over the possession to the undersigned Authorized Officer of TATA Capital Housing Finance Limited on this 29-01-2025.

The borrower, in particular and the public, in general, are hereby cautioned not to deal with the property or any dealings with the property will be subject to the charge of the undersigned Authorized Officer of TATA Capital Housing Finance Limited. In exercise of the powers conferred on him and handed over the possession to the undersigned Authorized Officer of TATA Capital Housing Finance Limited on this 29-01-2025.

DESCRIPTION OF THE IMMOVABLE PROPERTY

All That Piece Or Parcel Of Bastu Land Measuring 0.027 Acre More Or Less With Structure, Recorded in Khatian No. 1, Layout Plot No. 152, Rk. Plot No. 587, Situated at Village, Taluka, Dist. Saurashtra, State Gujarat, India. The said Property is situated at Jalgaon City, Siliguri, in The State Of West Bengal. Property bounded By: North Boundary - 100 Feet, East Boundary - 100 Feet, West Boundary - 100 Feet, South Boundary - 100 Feet. Total Area: 0.027 Acre. Total Value: Rs. 1,10,00,000/-.

Sd/-Authorized Officer
PLACE:- SILIGURI, WEST BENGAL. For TATA Capital Housing Finance Limited

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NOTICE INVING e-INIT
No. - SNK/175/2024-25
DATED - 31.01.2025
The undersigned is pleased to be
addressed by the Executive Officer,
Bansikantpur, Bankura-I
Panchayat Samiti for
installation of submersible,
construction of drain work.
Details will be available
from the office of the
undersigned in working
days. **Sd/-**
Executive Officer
Bansikantpur Panchayat Samiti

NIE No. 27/BD01/OT/2024-25
Date: 27/29/01/2025

Block Development Officer,
Nabam Development Block,
Nabam Development Block,
invites e-tender from bonafied
contractors, Agencies, Institution,
individuals and firms for the
work. Website : www.btdsers.gov.in
Tender ID No: 2025_ZPHD-
NABAM-2024-25
Tender ID No: 2025_ZPHD-
NABAM-2024-25, **Date:** 29/01/2025

Detailed information is available
at the website www.btdsers.gov.in
undersigned on any working
days.

Date: 31/01/2025
Place: Nabagam

Sd/-
Block Development Officer,
Nabam Development Block,
Nabam Development Block

Water Works Department
Burdwan Municipality
Tender Ref. No. AGARWAL
(2nd Call) Of 24-25

AGARWAL that my name was
recorded as **AGARWAL** in my
daughter **ANGISHA AGARWAL**
Passport & Birth Certificate.
AGARWAL KUMAR AGARWAL and
my name are not same. I am
one identical person vide affidavit No.
3945/3000 before the 1st Civil
Judge, Municipal Magistrate at Calcutta
22-01-2025.

TENDER NOTICE
 N/Et No. 07/BDO/
 2024-25/DMF
 Dated, 30/01/2025
 Memo No. 449 Dated
 30/01/2025 of Block
 Development Officer,
 Taldangra, Bankura, All
 the information
 regarding said N/Et will
 be available from
www.wbtenders.gov.in
www.bankura.gov.in
 Sd/-
 Block Development Officer,
 Taldangra, Bankura

GOVERNMENT OF WEST BENGAL
e-TENDER NOTICE
Superintending Engineer, MED, Central Circle, invites fresh call of online tender from 25th Nov 2025 till 26th Nov 2025 in Turkey base for work under Gangarampur Municipality under AMRUT2.0.

Supplying, Fabrication, Erection on
Subsidiary C.C. Foundation
Commissioning with 3 (three) months Trial Run (including cost of routine testing of water sample for performance evaluation) and 10 mm pressure in Turkey removal plant as per design norms of the P.H.E. Dte. with necessary accessories viz. MS fabricated shell with concrete 10 mm thick plate with 2 (two) coats of anticorrosive paint & minimum 12 mm thick MS media bed with 10 mm thick plate with 2 (two) coats of pot sprayed MS fabricated outdoor chamber with minimum 10 mm thick plate with necessary pipe connection, 10 mm thick main switch cover as required as per departmental approved design & drawing including cost of filter media, Air Compressor & Air blower with motor, start/stop main switch cover of required capacity & approved specification including power connection from main line etc. all on complete including preparation of detailed design & drawings duly vetted from INTIT/QUIEST and the same is approved by the P.H.E. Dte. and construction of Blower Room, concrete platform & drain, etc. with common manifold connection for the 10 mm thick main switch cover under Gangarampur Municipality (Zone -1) to AMRUT2.0.

e-NQ: NO.33/AMRT.2.0.2/SEC(C) 80184.1
Start Date & Time of bid submission is **11-Feb-2025, 10:00 AM** & Bid Submission End Date & Time is **25-Feb-2025, 04:00 PM** respectively may also be seen in the website: <https://wtenders.gov.in>

Superintending Engineer
Central Circle
M. E. Directorate

<https://wtenders.gov.in>

[www.wtenders.gov.in](https://wtenders.gov.in)
For Details please contact to
Tender Cell, AME,
Asansol Municipality
Corporation

OFFICE OF PRADIP K. PANDEY
PANCHASAT SAMITI
At: Khatola, P.O.: Joraha,
P.O. Khatola, Dist: Purulia,
723123
Mobile: 98300 28200
Email: pradipk@panchsatsamiti.org

Prashant
Prashant P. Ghoshal, Panchayat Samiti,
Kashipur, Purulia District, West Bengal,
Pin-723123, India
E-mail: prashant.p.ghoshal@panchsatsamiti.org
Mobile: 98300 28200
Fax: 0343-2521000
Website: <http://www.panchsatsamiti.org>

On behalf of Artho
Panchsatsa Upa Samiti
Prashant Ghoshal
Kashipur, Purulia invite
tender under NIT(1) No
WB/PR/KSP/PC/INT(e)-01
S.No GPN-25 Documents
download /Self start date
(Online) - 01/02/2025 A
10:00 AM Bid Submission
Closing date (Online)
07/02/2025 At 04:00 PM
For further details visit
<https://wtenders.gov.in>

Prashant
Sonathal GP
Kashipur, Pur

e-Auction	e-Tender
Sealed e-auction is hereby invited from the eligible bidders in connection with the three years lease for Shrawatla Ferry Ghat under R-Ganji & R-Ganji-Nalek. The details of the NleT No. MSD/10/2024-25 (1st call) will be available in the website (https://auction.gov.in) also and the notice will be available in the website (https://mshradabad.gov.in/notice/notice-inviting-e-auction-no-msd-10-2024-25) Sd/- Addl. Executive Officer Murshadabad Zilla Parishad	Sealed e-tenders is hereby invited from the eligible bidders in connection with the three years lease for Shrawatla Ferry Ghat under R-Ganji & R-Ganji-Nalek. The details of the NleT No.76/2024-25 will be available in the website (https://mshradabad.gov.in/notice/notice-inviting-e-tender-no-76-2024-25) and 77/2024-25 will be available in the website (https://mshradabad.gov.in/notice/notice-inviting-e-tender-no-77-2024-25) also and the notice will be available in the website (https://mshradabad.gov.in/notice/notice-inviting-e-tender-no-76-2024-25) and 77/2024-25 will be available in the website (https://mshradabad.gov.in/notice/notice-inviting-e-tender-no-77-2024-25) Sd/- Addl. Executive Officer Murshadabad Zilla Parishad

BIRSINGHA DEVELOPMENT AUTHORITY
GHATAL, PASCHIM MEDINIPUR
OFFICE OF EXECUTIVE OFFICER

one no tenders are hereby invited under tender notice no. BSDA Ghatal/NT-2/2024-25 dated 31.01.2025 under Birsingha Development Authority, Ghatal, Paschim Medinipur. Tender id: 2025_BSDA_8029783. 18:55 submission start date and time - 31-01-2025 from 18:55 onwards & Closing date and time of bid submission- 21.02.2025 from 05:00 PM onwards. For more details please visit the website- <https://www.wbtenders.gov.in>

Sd/- Executive Officer
Birsingha Development Authority
Ghatal, Paschim Medinipur

e-Auction

Sealed e-auction is hereby invited from the eligible bidders in connection with the three years lease for Gorabazar Ferry Ghat, under Berhampore Block, Dist.- Msd. will be available in the website (<http://eauction.gov.in>) and also in the district website [https://mrushidabad.gov.in/notice/notice-e-auction-no-msd-11-2024-25\(5th call\)](https://mrushidabad.gov.in/notice/notice-e-auction-no-msd-11-2024-25(5th call))

Sd/-

Addl. Executive Officer
Murshidabad Zilla Parishad

Markets, Insight Out

Markets,
Monday to Saturday

To book your copy,
sms reachbs to 57575 or
email order@bsmail.in

Business Standard
50
Years of Insight